- Written Answers (b) Does not arise.
 - (c) Yes.
 - (d) Does not arise.

शांतिवन के निकट पुल का निर्माण

680 श्री दत्तीपन्त ठेंगड़ी : क्या निर्माण, ग्रावास ग्रीर पृति मंत्री 20 दिसम्बर, 1967 को राज्य सभा में अतारांकित प्रश्न असंख्या 1353 के दिने गये उत्तर को देखेंगे भीर यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार कं। दिल्ला में शांति वन के िकट जमन पर पुत्र बनाने सम्बंधी दिल्ली विकास ग्रधिकरण की सिफारिश मिल गई हैं: ग्रीर
- (ख) यदि हाँ, तो उस पर सरकार की क्या प्रतिक्रिया है ?

†[Construction of a Bridge Near **▼** SHANTIVAN

- 680. SHRI D. THENGARI: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to refer to the reply to Unstarred Question No. 1353 given in the Rajya Saha on the 20th December, 1967 and state:
- (a) whether the recommendations of the Delhi Development Authority relating to the construction of a bridge over Jamuna near Shantivan in Delhi have since been received by Government; and
- (b) if so, the reaction of the Government thereto?]

निर्मारा, ग्रावास ग्रौर पति मंत्रालय में उपमंत्री (सरदार इकबाल सिंह) : (क) जी हाँ।

(ख) मामला विचाराधीन है।

†|THE DEPUTY MINISTER THE MINISTRY OF WORKS, HOUS-(SARDAR AND SUPPLY ING IQBAL SINGH): (a) Yes.

(b) The matter is under consideration.1.

UNDER-INVOICING OF EXPORTS

(MRS.) MANGLADEVI 681. DR. Will the Minister of TALWAR: pleased to state the FINANCE be extent of monetary loss suffered by India as a result of under-involcing of exports during 1957 to 1967 by the following firms:

- (i) Bird and Company Ltd.,
- (ii) Jardine Henderson and Ltd.,
- (iii) Matheson and Co. Ltd.,
- (iv) Esso Standard Eastern Inc.,
- (v) Burmah-Shell.,
- (vi) Balmer Lawrie Ltd.,
- (vii) M|s. Bunge and Co. Ltd., Calcutta.
- (viii) M|s. Lowis Draffin and Company.
 - Petroleum Co. (ix) Indo-Burma Ltd., and
 - (x) Turner Morrison Company Ltd.?

THE DEPUTY PRIME MINISTER FINANCE AND MINISTER OF DESAI): The (SHRI MORARJI R. collected and information is being Table of the will be laid on the Sabha.

WELFARE BOARD CENTRAL SOCIAL

SHRIMATI DEVAKI GOPI-682. DAS: Will the Minister of SOCIAL WELFARE be pleased to state the status given by Government to the Central Social Welfare Board and the steps taken to improve the working conditions of the workers there?

STATE IN THE MINISTER OF SOCIAL OF THE DEPARTMENT WELFARE (DR. SHRIMATI PHULA-RENU GUHA): Government decided to register the Central Social Welfare Board as an institution under

^{†[]} English translation.